COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 288 OF 2017 & IA NO. 628 OF 2017

Dated: 26th November, 2018

In the matter of:

M/s Akorn India Pvt. Ltd.Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory ...Respondent(s)

Commission & Anr.

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on <u>21-2-2019</u>.

Court Master/PPS

tpd/pk